

ORISSA HIGH COURT

FILING REPORT AS ON :28/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/44571/2025	SANDHYA RANI SETHI VS TATA PROJECT LTD., BBSR	TAPAN KUMAR KAMILA VS	// ()	
2	D-BLAPL/33253/2025	BUBU @ DEBI PRASAD JENA @ DEVI PRASAD JENA VS STATE OF ODISHA	GOREKHANATH DAS VS	BADAGODA P.S. /556 /2025 () //	
3	D-BLAPL/33255/2025	PANKU @ MD. MUKTAR VS STATE OF ODISHA	CHHABI BEHERA VS	PIPLI /453 /2025 () //	
4	D-BLAPL/33257/2025	BHAGU MAJHI VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	JEYPORE SADAR /19 /2024 () //	
5	D-BLAPL/33268/2025	RAJA @ GAJI @ PRAKASH KHATUA VS STATE OF ODISHA	NIRANJAN PANDA VS	FATEGARH /260 /2025 () //	
6	D-BLAPL/33269/2025	GANESH NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHAULIAGANJA /385 /2025 () //	
7	D-BLAPL/33272/2025	MONALISHA NAIK @ DEHURY@ MONALISA NAYAK VS STATE OF ODISHA	MULU KHANSAMA VS	RAIRAKHOL /104 /2025 () //	
8	D-BLAPL/33277/2025	SANATAN SAHOO VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 () //	
9	D-BLAPL/33287/2025	ALI KHAN @ MD ALI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /234 /2021 () //	
10	D-BLAPL/33290/2025	SUMIT KUMBHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /380 /2022 () //	
11	D-BLAPL/33292/2025	GEDU @ AJAYA KUMAR PANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /355 /2022 () //	

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12	D-BLAPL/33294/2025	NAJEER MOHAMMAD VS STATE OF ODISHA	DEVASHIS PANDA VS	LAHUNIPADA /214 /2025 () //	AOR20220001247C202500124
13	D-BLAPL/33296/2025	LITU ROUT VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	DHENKANAL SADAR /605 /2024 () //	
14	D-BLAPL/33299/2025	RAJPUROHIT ARJUN SINGH @ R. P. A. SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /65 /2024 () //	AOD20220003086C202500153
15	D-BLAPL/33303/2025	JITU NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	// () //	AOR20220001247C202500123
16	D-BLAPL/33304/2025	FIROJ PRADHAN VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500108
17	D-BLAPL/33305/2025	SAMANTA RAO AMAYATA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	BALLIGUDA /322 /2025 () //	AOR20220001665C202500109
18	D-BLAPL/33306/2025	GADADHAR MALLICK VS STATE OF ODISHA	SITIKANT MISHRA VS	PHIRINGIA /138 /2025 () //	
19	D-BLAPL/33308/2025	SEEMA SANTOSH SARANGI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NAYAPALLI P.S. /249 /2025 () //	
20	D-BLAPL/33316/2025	LACHIM KIRSANI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /34 /2016 () //	
21	D-BLAPL/33317/2025	SANATAN CHATTAR VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /76 /2024 () //	
22	D-BLAPL/33321/2025	JAYADEV BARIHA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /547 /2022 () //	
23	D-BLAPL/33324/2025	VISHAL JOSHI	AMULYA RATNA PANDA	G.R.P.S. (TITILAGARH) /62 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33326/2025	VIVEK JOSHI	AMULYA RATNA PANDA	G.R.P.S. (TITILAGARH) /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33329/2025	DUSHASAN MALLICK	AMULYA RATNA PANDA	BALLIGUDA /192 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33331/2025	MILA @ KISAN @ KISHOR BHOI	BIJAY KUMAR BEHERA	MANCHESWAR P.S. /585 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33334/2025	TAJ KUMAR NATH	SHISHIR KUMAR SAMAL	ATTABIRA /215 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33336/2025	KALU CHARAN @ KALUCHARAN DAS	ANUPAM DASH	RAMBHA (KHALLIKOTE) /812 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33341/2025	CHANDRA MAHAKUL	SACHIDANANDA PADHEE	MANAMUNDA /301 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33345/2025	RAMESH NAYAK	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33349/2025	BASANTA KUMAR SAHOO	SK. ZAFARULLA	MARINE KASIA /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33353/2025	BISWANATH PARIDA	SK. ZAFARULLA	BARANGA /564 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33359/2025	KUMAR LIMA	JYOTIRMAYA SAHOO	ADVA /99 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33370/2025	PRADEEP BEERO	JYOTIRMAYA SAHOO	ADVA /99 /2024	
		VS	VS	()	

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35	D-BLAPL/33373/2025	STATE OF ODISHA RANJAN DAS VS	KHUSBU PANIGRAHI VS	// // ()	AOR20220002787C202500147
36	D-BLAPL/33375/2025	STATE OF ODISHA MAHESH PARMANIK VS	SATYAPADA SHARMA VS	// RAGHUNATHPALI /400 /2025 ()	AOR20220000138C202500029
37	D-BLAPL/33376/2025	STATE OF ODISHA AKASH RANJAN NAG VS	SIDHARTHA SHANKAR SARANGI VS	// // ()	AOR20230001359C202500002
38	D-BLAPL/33382/2025	STATE OF ODISHA RAKESH MOHANTY @ BITU VS	BIDESHI KUMAR GHADEI VS	// ERASAMA /170 /2025 ()	
39	D-BLAPL/33383/2025	STATE OF ODISHA JUNASH NAYAK @ JUNASH @ MUNA NAYAK VS	SURYAKANTA DWIBEDI VS	// SURADA /327 /2025 ()	
40	D-BLAPL/33390/2025	STATE OF ODISHA SATRUGHAN BISWAL VS	PRASANTA KUMAR JENA VS	// DEOGARH /135 /2007 ()	
41	D-BLAPL/33393/2025	STATE OF ODISHA MD. SAMSD @ CHHOTU VS	SAMARENDRA BAHADUR VS	// RAJGANGPUR /456 /2025 ()	
42	D-BLAPL/33395/2025	STATE OF ODISHA MD. NAUSHAD @ TEMPA VS	SAMARENDRA BAHADUR VS	// RAJGANGPUR /456 /2025 ()	
43	D-BLAPL/33398/2025	STATE OF ODISHA SUSANTA KUMAR SETHI VS	DALIRANI BEHURAY VS	// BHADRAK TOWN /495 /2025 ()	
44	D-BLAPL/33399/2025	STATE OF ODISHA SIPU @ BASUDEV SAMAL @ BASODEBA SAMAL VS	DALIRANI BEHURAY VS	// SORO /328 /2022 ()	
45	D-BLAPL/33401/2025	STATE OF ODISHA MADAN GOPAL NATH VS STATE OF ODISHA	PRAYAS MOHANTY VS	// // // JHARSUGUDA GRPS /81 /2025 () //	

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46	D-BLAPL/33402/2025	SRICHARAN MINZ VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	RAJGANGPUR /303 /2022 () //	
47	D-BLAPL/33406/2025	BOB SINGHARIA VS STATE OF ODISHA	PRAYAS MOHANTY VS	JHARSUGUDA SADAR /602 /2024 () //	
48	D-BLAPL/33408/2025	SUBHAM SAHOO VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	SIMULIA /292 /2025 () //	
49	D-BLAPL/33412/2025	JYOTIKRISHNA SAMANTARAY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SPL.TASK FORCE /10 /2025 () //	
50	D-BLAPL/33413/2025	MANINDRA BISWAS VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /22 /2025 () //	
51	D-BLAPL/33415/2025	PINKU @ RASHMI RANJAN HARICHANDAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	DELANGA /212 /2025 () //	AOD20240000603C202500035
52	D-BLAPL/33416/2025	JAGANNATH DANGIRI @ JAGANATH DANGRI VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /151 /2025 () //	AOR20220001399C202500002
53	D-BLAPL/33418/2025	NAJIM MALIK VS STATE OF ODISHA	SHYAM MANOHAR VS	PODIA PS /10 /2025 () //	
54	D-BLAPL/33419/2025	KAPILENDRA KANDAGIRI VS State Of Odisha	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202500296
55	D-BLAPL/33421/2025	BRIJESH PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	// () //	AOR20220001390C202500070
56	D-BLAPL/33423/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA /120 /2025 () //	
57	D-BLAPL/33424/2025	MOHAMAD ASRAF	PRASANTA KUMAR ROUTRAY	//	AOD20240000391C202500083

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		VS	VS	()	
		State Of Odisha		//	
58	D-BLAPL/33425/2025	PRATAP SETHY ALIAS PRATAP KUMAR SETHY	Suryakanta Dwibedi	//	AOR20220001245C202500075
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CMAPL/44449/2025	RANJU SWAIN	SRIKAR KUMAR RATH	//	
		VS	VS	()	
		ODISHA STATE HOUSING BOARD, BBSR		//	
60	D-CMAPL/44534/2025	KANHU MAJHI	SUSANTA KUMAR BARAL	//	AOR20220001297C202500271
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CMAPL/44648/2025	SUBHAKANTA PRUSTY	PRAMOD KISHORE CHAND	//	
		VS	VS	()	
		P.O.,CGIT-CUM-LABOUR COURT,BBSR		//	
62	D-CMP/44441/2025	SUBHALAXMI DASH	BHABANI SANKAR DAS	//	
		VS	VS	()	
		JAGATMOHAN DASH		//	
63	D-CMP/44520/2025	ABDUL KHAN	SANTOSH KUMAR NANDA	//	
		VS	VS	()	
		PRAFULLA MEHER		//	
64	D-CMP/44526/2025	SEIKH ISLAM	SANTOSH KUMAR NANDA	//	
		VS	VS	()	
		PRAFULLA MEHER		//	
65	D-CMP/44536/2025	DEVI MOHANTA	ANJAN KUMAR BISWAL	//	AOR20220001328C202500047
		VS	VS	()	
		PRAMILA MOHANTA		//	
66	D-CMP/44547/2025	RAJENDRA BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		NARAYAN KUMAR SAHU		//	
67	D-CMP/44549/2025	GIRIDHARI PRADHAN	UMA CHARAN MISHRA	//	
		VS	VS	()	
		RANKANATH BHUYAN		//	
68	D-CMP/44605/2025	AGADHU NAYAK	DEBASHIS NANDA	//	
		VS	VS	()	

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69	D-CONTC/44436/2025	NADIRA RAHAMAAAN FATTIMA SIDIQI PRATIVA ACHARYA VS ARVIND AGRAWAL, IAS	ADV. VS	// // 0 //	
70	D-CONTC/44437/2025	SATCHIDANANDA PUHAN VS TRILOCHAN LENKA, BLOCK EDUCATION OFFICER, BADAMBA, CUTTACK	ADV. VS	// // 0 //	
71	D-CONTC/44438/2025	KISHORE CHANDRA SAHU VS NIRANJAN SAHOO, OES, DIST. EDUCATION OFFICER, ANGUL	SMRUTI RANJAN RAO VS	// // 0 //	
72	D-CONTC/44451/2025	JAMUNA HARIJAN VS BRUNDABAN SATAPATHY, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV VS	// // 0 //	AOD20250000124C202500013
73	D-CONTC/44453/2025	ANIRUDDHA KUANR VS DR. N. THIRUMALA NAIK, IAS	ADV. VS	// // 0 //	
74	D-CONTC/44475/2025	ARAKHITA PANDA VS MANAS KUMAR TRIPATHY, OAS	ADV. VS	// // 0 //	
75	D-CONTC/44500/2025	RITANI MANDAL VS GIRISH S.N., THE SECY, PANCHAYAT RAJ AND DRINKING WATER DEPT., GOVT. OF ORISSA/BBSR	ADV. VS	// // 0 //	
76	D-CONTC/44505/2025	MAMATA SWAIN VS BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA, BBSR	ADV. VS	// // 0 //	
77	D-CONTC/44508/2025	PRAMOD KUMAR BARAL VS BIRANCHI NARAYAN MOHANTY, DIRECTOR, ELEMENTARY EDUCATION, BBSR	ADV. VS	// // 0 //	
78	D-CONTC/44511/2025	DR.RABI NARAYAN DHAR VS S. ASHWASTY, I.A.S.	ADV. VS	// // 0 //	
79	D-CONTC/44552/2025	BISWANATH PRADHAN VS USHA PADHEE, IAS	ADV. VS	// // 0 //	

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80	D-CONTC/44558/2025	NIRUPAMA MISHRA VS BALAMAKUNDA BHUYAN, OAS (SS)	SRINIBASH SATAPATHY VS	// ()	
81	D-CONTC/44562/2025	GOURANGA CHARAN BEHERA VS ARVIND AGRAWAL, I.A.S.	SANGRAM JENA VS	// ()	
82	D-CONTC/44615/2025	AKSHAYA KU.MOHANTY VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()	
83	D-CONTC/44617/2025	GOURI KUMARI PANI VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()	
84	D-CONTC/44628/2025	SULOCHANA NAYAK VS DIPAK KUMAR PARHI, OES - 1, DIST. EDUCATION OFFICER, PURI	ADV. VS	// ()	
85	D-CONTC/44655/2025	SATYABRATA THAKUR VS PRASHANT KUMAR MOHANTY, DIST. EDUCATION OFFICER, NUAPADA	ADV. VS	// ()	
86	D-CONTC/44659/2025	BHAKTA CHARAN PATEL VS PRASHANT KUMAR MOHANTY, DIST. EDUCATION OFFICER, NUAPADA	ADV. VS	// ()	
87	D-CONTC/44662/2025	RAKESH KUMAR MISHRA VS N. THIRUMALA NAIK, COMR-CUM-SECY TO GOVT. DEPT. OF SCHOOL AND MASS EDUCATION, BBSR	ADV. VS	// ()	
88	D-CONTC/44665/2025	KIRTAN PADHAN VS KRUSHNA CHANDRA MEHER	DHANANJAYA MUND VS	// ()	
89	D-CRLA/33259/2025	RAJA MALLICK @ RAJA MALIK VS STATE OF ODISHA	BINI MISHRA VS	KHANDAGIRI P.S. /425 /2020 ()	
90	D-CRLA/33281/2025	ARJUN@RAGHUNATH BURUDI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	POTTANGI /110 /2025 ()	
91	D-CRLA/33332/2025	BHABANI SHANKAR NATH @ KALIA	AMULYA RATNA PANDA	BALASORE SADAR /354 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/33387/2025	NIRMAL MALLIK	AMLAN MOHANTY	MANGALPUR /457 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/33407/2025	DHABALA @ DHANESWAR MAJHI	SASMITA NANDA	CHHENDIPADA /411 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLLP/33343/2025	UNION OF INDIA	MILLON KUMAR	NCB BHUBANESWAR /7 /2017	
		VS	VS	()	
		TRIMURTULU PALLAKURTY		//	
95	D-CRLMC/33251/2025	LOPAMUDRA MOHANTY	SUVASHISH PATTANAIAK	/ /0	
	CRLMC/4485/2025	VS	VS	J.M.F.C.,DHENKANAL(Dhenkanal)	
		PINKI ROUT @ SITHA		ICC/0000282/2014	
96	D-CRLMC/33252/2025	SHESADEV MOHAPATRA	KABIRAJ PRADHAN	TANGI (KHURDA) /313 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/33254/2025	DIPU@DIPAK KUMAR BISWAL	KABIRAJ PRADHAN	SARANAKUL /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/33261/2025	TOFAN KUMAR SAHOO	SATYABRATA DASH	KUJANGA /330 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/33264/2025	PRADEEP DHAL	SURYAKANTA DWIBEDI	JENAPUR /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/33266/2025	NRUSINGH PRASAD SUNDARAY	PRAKASH KUMAR MISHRA	KHANDAGIRI P.S. /12 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/33278/2025	PRADIPTA KUMAR SAHOO	DEBASIS SAHOO	BANKI /320 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/33279/2025	GATIKRISHNA ROUT	BASANTA KUMAR DAS	NAYAPALLI P.S. /657 /2022	
		VS	VS	()	

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103	D-CRLMC/33283/2025	STATE OF ODISHA PRAMOD CHANDRA RATH VS	KAUSTUVA MOHANTY VS	// BHUBANESWAR VIGILANCE /28 /2012 ()	
104	D-CRLMC/33288/2025	STATE OF ODISHA(VIG.) DAUD DIGAL VS	PRABHAV BEHERA VS	// //0 ()	
105	D-CRLMC/33300/2025	STATE OF ODISHA KALIA GOUDA VS	KURESH PRASAD DASH VS	// KODALA /66 /2012 ()	AOR20220001390C202500069
106	D-CRLMC/33318/2025	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	SWAGATIKA SAHOO VS	// BALLIGUDA /18 /2019 ()	
107	D-CRLMC/33319/2025	STATE OF ODISHA JIMUT PATTOJOSHI VS	AVIJIT PAL VS	// PARADEEP /131 /2016 ()	
108	D-CRLMC/33320/2025	STATE OF ODISHA JIMUT PATTOJOSHI VS	AVIJIT PAL VS	// BANKI /171 /2016 ()	
109	D-CRLMC/33323/2025	STATE OF ODISHA NIRBIKARA NANDA VS	MANORANJAN MISHRA VS	// SAHID NAGAR P.S. /589 /2017 ()	
110	D-CRLMC/33327/2025	STATE OF ODISHA SHIVJI YADAV VS	SUDHANSU SEKHAR DASH VS	// KHURDA ROAD G.R.P.S. /59 /2021 ()	
111	D-CRLMC/33339/2025	STATE OF ODISHA MAHAMMAD ABUTAHER VS	SARAT KUMAR ACHARYA VS	// BARAMBA /150 /2023 ()	
112	D-CRLMC/33342/2025	STATE OF ODISHA V.ARAVINDA @ V.ARAVIND VS	MANGU NANDY VS	// M.V.79 /60 /2024 ()	
113	D-CRLMC/33347/2025	STATE OF ODISHA PRATAP SWAIN @ TULU VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /83 /2014 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/33348/2025	NIZAM KHAN@NIZAM UDDIN KHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /357 /2025 () //	
115	D-CRLMC/33350/2025	SRIKANTA KUMAR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /96 /2025 () //	
116	D-CRLMC/33354/2025	PRASAN KUMAR TANDI @ LUNA TANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KESINGA /240 /2021 () //	
117	D-CRLMC/33355/2025	NANDAKISHORE TANDI VS STATE OF ODISHA	ANIRUDHA DAS VS	KHARIAR /362 /2021 () //	
118	D-CRLMC/33366/2025	DIPAK KUMAR ROUSTRAY @ BANTI VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	JAJPUR TOWN /192 /2020 () //	AOD20240000656C202500039
119	D-CRLMC/33368/2025	RAMAKRUSHNA DASH @ BABUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SATYABADI /119 /2005 () //	
120	D-CRLMC/33371/2025	SANISCHAR MALLIK VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /251 /2018 () //	AOR20250001189C202500001
121	D-CRLMC/33377/2025	KRUSHNA CHANDRA @ JAGA BARIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	CHHENDIPADA /525 /2020 () //	
122	D-CRLMC/33384/2025	LILIRANI PARIDA VS RADHIKA JENA	ANANGA KUMAR OTTA VS	//0 () //	
123	D-CRLMC/33388/2025	MANTU @ HEMANT BIBHAR @ HEMANTA BIBHAR VS STATE OF ODISHA	PRADIPTA BEURA VS	BARGARH SADAR /225 /2020 () //	AOD20220004020C202500061
124	D-CRLMC/33400/2025	BRAJA SUNDAR JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	CUTTACK VIGILANCE /30 /2008 () //	
125	D-CRLMC/33403/2025	BANTY @ AKASH SAMANTRAY	PRAVASH CHANDRA JENA	PARADEEP /202 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/33404/2025	RAMA NAHAK @ RAMA CHANDRA NAHAK	RATIKANTA MOHAPATRA	ASKA /319 /2025	
		VS	VS	()	
		THE STATE OF ODISHA		//	
127	D-CRLMC/33420/2025	TUTU DAS	KABIRAJ PRADHAN	BADABAZAR /95 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/33267/2025	ANTARYAMI APAT @ JAMI	PRIYA RANJAN SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/33280/2025	SATYABHAMA JENA	SANJIT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/33330/2025	SK. MOFIJUR RAHEMAN	BISHNU CHARAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/33335/2025	JHUNU NAYAK	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/33381/2025	BIDYUTA PRAVA SWAIN	PRADEEP KUMAR DASH	/ /	AOR20220002710C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/33389/2025	BIGYANI PANDA	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/33394/2025	LAXMIPRIYA SETHI	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		RAKESH KUMAR SETHI		//	
135	D-CRLREV/33250/2025	ISAK TIGGA	UMA SHANKAR PATEL	RAJGANGPUR /100 /2004	AOR20220000263C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/33260/2025	GOPAL CHANDRA BISOI	SATYAJIT MOHAPATRA	CUTTACK VIGILANCE /2 /2009	
		VS	VS	()	

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137	D-CRLREV/33301/2025	STATE OF ODISHA(VIG.) ROSHON ARA VS	BISWARANJAN DALAI VS	// BISRA /70 /2023 ()	AOR20220003722C202500230
138	D-CRLREV/33338/2025	STATE OF ODISHA KABULI SWAIN VS	PUSPAMITRA MOHAPATRA VS	// KHUNTUNI /37 /2024 ()	
139	D-CRLREV/33363/2025	STATE OF ODISHA BINOD PARIDA VS	ACHYUTANANDA PATTANAIAK VS	// BALIANTA P.S. /79 /2024 ()	
140	D-CRLREV/33364/2025	STATE OF ODISHA VELCHALA @ VELCHAL VENKAT REDDY@ V. VENKAT VS	PARBHIS RATHI DAS VS	// // ()	AOD20240000364C202500199
141	D-CRLREV/33380/2025	STATE OF ODISHA PUSPANJALI JENA VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500229
142	D-CRLREV/33385/2025	STATE OF ODISHA BABUNA ALIAS BALARAM SAHOO VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202500060
143	D-CRLREV/33409/2025	STATE OF ODISHA SANJEEV MITTAL VS	KOUSIK ANANDA GURU VS	// // ()	
144	D-FAO/44538/2025	STATE OF ODISHA NATIONAL INSURANCE COMPANY LTD VS	Asim Kumar Dash VS	// // ()	AOR20220001593C202500059
145	D-LAA/44559/2025	MADHUSUDAN BARIK DEPUTY CHIEF ENGINEER (CONSTRUCTION-I), EAST COAST VS	COX KUMAR ROY, (BSR) VS	// // ()	
146	D-MACA/44456/2025	BHRAMARBARA PARIDA NATIONAL INSURANCE CO. LTD. VS	NAYAN BEHARI DAS VS	// // ()	
147	D-MACA/44502/2025	ARTATRANA KHATOI KARTIK HANSE VS	DIPTI RANJAN SWAIN VS	// // ()	
		RAGHU TANDI		//	

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148	D-MATA/44447/2025	PADMABATI PATRA VS LALATENDU PATRA	DEBASHIS NANDA VS	// 0 //	
149	D-MATA/44575/2025	DEBASHREE SAHOO VS BISHNU PRASAD BEHERA	SUDEEP KUMAR SARANGI VS	// 0 //	AOD20250000975C202500030
150	D-MATA/44643/2025	PUSPANJALI NAYAK @ DALABEHERA VS SARAT KUMAR NAYAK	SURYAKANTA DWIBEDI VS	// 0 //	
151	D-RSA/44514/2025	DIPTIMAYEE SAHU VS SUDIPTA CHANDRA SAHU	P. V. BALAKRISHNA VS	// 0 //	
152	D-RSA/44583/2025	PARBATI NAYAK VS BISWABHUSAN NAYAK	SUKANTA KUMAR NAYAK VS	// 0 //	
153	D-TRP(C)/44450/2025	MAMUNI SEN @ TARULATA KARMAKAR VS SANJEEB KUMAR SEN	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
154	D-TRP(C)/44469/2025	JYOTISHREE MALLICK VS MANOJ KUMAR MALLIK	MOHENDRA DALAI VS	// 0 //	
155	D-WA/44537/2025	COMMISSIONER CUM SECRETARY OF HEALTH AND VS KUPULI HARIBANDHU REDDY	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500442
156	D-WA/44573/2025	SECRETARY OF REVENUE DEPT VS BANITA PARIDA	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500443
157	D-WA/44574/2025	SECRETARY OF REVENUE DEPT VS BIDU BHOI	AGODISHA VS	// 0 //	LOD20240000200C202500441
158	D-WA/44576/2025	SECRETARY OF REVENUE DEPT VS SUBAL SETHI	AGODISHA VS	// 0 //	LOD20240000200C202500442
159	D-WA/44578/2025	SECRETARY OF REVENUE AND DISASTER MANAGEMENT VS	AGODISHA VS	// 0 //	LOD20240000172C202500420

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		VS	VS	()	
160	D-WA/44579/2025	BALUNKI BARIK SECRETARY OF REVENUE DEPT	ADVOCATE GENERAL	//	LOD20240000194C202500444
		VS	VS	()	
161	D-WA/44596/2025	UPENDRA NAYAK SECRETARY OF REVENUE DEPT	AGODISHA	//	LOD20240000200C202500443
		VS	VS	()	
162	D-WA/44597/2025	SURYAKANTI MANIA SECRETARY OF REVENUE DEPT	ADVOCATE GENERAL	//	LOD20240000194C202500445
		VS	VS	()	
163	D-WA/44598/2025	LAXMI BHOI SECRETARY OF REVENUE AND DISASTER MANAGEMENT	AGODISHA	//	LOD20240000172C202500421
		VS	VS	()	
164	D-WA/44599/2025	SANKAR BEHERA SECRETARY OF REVENUE AND DISASTER MANAGEMENT	AGODISHA	//	LOD20240000172C202500422
		VS	VS	()	
165	D-WA/44600/2025	MANJULA NAYAK SECRETARY OF REVENUE DEPT	AGODISHA	//	LOD20240000200C202500444
		VS	VS	()	
166	D-WA/44602/2025	SULOCHANA MALLICK SECRETARY OF REVENUE DEPT	ADVOCATE GENERAL	//	LOD20240000194C202500446
		VS	VS	()	
167	D-WA/44612/2025	RASHMITA PRADHAN SECRETARY OF REVENUE AND DISASTER MANAGEMENT	AGODISHA	//	LOD20240000172C202500423
		VS	VS	()	
168	D-WA/44636/2025	BILASINI DALAI KISHORE KUMAR RATHA	GOURI MOHAN RATH	//	
		VS	VS	()	
169	D-WA/44656/2025	ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, KHORDHA SECRETARY OF REVENUE AND DISASTER MANAGEMENT	AGODISHA	//	LOD20240000172C202500424
		VS	VS	()	
170	D-WP(C)/44439/2025	SUMITRA HATI RAMA CHANDRA SWAIN	BIPIN KUMAR NAYAK	//	
		VS	VS	()	

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171	D-WP(C)/44440/2025 WP(C)/30734/2025	STATE OF ODISHA KUNA SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	SACHIDANANDA SAHOO VS	// // 0	
172	D-WP(C)/44442/2025	DR.S.GIRIDARA KUMAR SURABHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
173	D-WP(C)/44443/2025	DR. ATISH KUMAR SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
174	D-WP(C)/44444/2025	DR.NIHAR RANJAN NAYAK VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
175	D-WP(C)/44445/2025 WP(C)/30666/2025	SWARNAPRIYA SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
176	D-WP(C)/44446/2025	SANKAR CHANDRA BISWAS VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
177	D-WP(C)/44448/2025	RANJITA MAHARANA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
178	D-WP(C)/44452/2025	RITA CHAKRAVARTY @ CHAKRABARTY VS STATE OF ODISHA	RAJ KUMAR SUTAR VS	// 0 //	
179	D-WP(C)/44454/2025	URBASI PATRA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// 0 //	
180	D-WP(C)/44455/2025	RASHMI RANJAN MOHARANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// 0 //	
181	D-WP(C)/44457/2025	HIMANSHU DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	

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182	D-WP(C)/44458/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
183	D-WP(C)/44459/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
184	D-WP(C)/44460/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
185	D-WP(C)/44461/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
186	D-WP(C)/44462/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
187	D-WP(C)/44463/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
188	D-WP(C)/44464/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
189	D-WP(C)/44465/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
190	D-WP(C)/44466/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
191	D-WP(C)/44467/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
192	D-WP(C)/44468/2025	ATAULLA KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //	
193	D-WP(C)/44470/2025	ASADULA KHAN	ARIJEET MISHRA	//	

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		VS	VS	()	
194	D-WP(C)/44471/2025	STATE OF ODISHA RAMAKRUSHANA SUAR	DEBIPRASAD MOHANTY	//	AOD20240000656C202500036
		VS	VS	()	
195	D-WP(C)/44472/2025	STATE OF ODISHA MAHAMAD IKBAL	ARIJEET MISHRA	//	
		VS	VS	()	
196	D-WP(C)/44473/2025	STATE OF ODISHA BASANTA KUMAR BEHERA	ASHESH KUMAR PRUSTY	//	AOD20240000656C202500037
		VS	VS	()	
197	D-WP(C)/44474/2025	STATE OF ODISHA SANTOSH PRASAD MOHAPATRA	ARIJEET MISHRA	//	
		VS	VS	()	
198	D-WP(C)/44476/2025	STATE OF ODISHA LITU SINGH	NIRANJAN LENKA	//	
		VS	VS	()	
199	D-WP(C)/44477/2025	STATE OF ODISHA GOKUL BHOI	NIRANJAN PANDA	//	
		VS	VS	()	
200	D-WP(C)/44478/2025	STATE OF ODISHA SUSHIL KUMAR DASH	SURESH KUMAR JENA	//	
		VS	VS	()	
201	D-WP(C)/44479/2025	COLLECTOR, DEOGARH SIDHARTHA SHANKAR DASH	ASWINI KUMAR DASH	//	
		VS	VS	()	
202	D-WP(C)/44480/2025	STATE OF ODISHA DARPA RANJAN DAS	GOPINATH MISHRA	//	
		VS	VS	()	
203	D-WP(C)/44481/2025	R.T.O.CUTTACK DARPA RANJAN DAS	GOPINATH MISHRA	//	
		VS	VS	()	
204	D-WP(C)/44482/2025	R.T.O.CUTTACK BINAYA ROUT	BIPLABA MOHANTY	//	
	WP(C)/30760/2025	VS	VS	()	

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205	D-WP(C)/44483/2025	STATE OF ODISHA LACHHMAN PRADHAN VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
206	D-WP(C)/44484/2025	THE DIVISIONAL MANAGER(ELECT) TPCODL, BBSR BALARAM PANDA VS	TIKERAM MEHER VS	// // 0	
207	D-WP(C)/44485/2025	STATE OF ODISHA BISIKESANA NARAYAN MOILI VS	SUSANTA KUMAR JETHY VS	// // 0	
208	D-WP(C)/44486/2025	STATE OF ODISHA BISIKESANA NARAYAN MOILI VS	SUSANTA KUMAR JETHY VS	// // 0	
209	D-WP(C)/44487/2025	STATE OF ODISHA ANUSUYA MISHRA VS	SWAPNA KUMAR OJHA VS	// // 0	
210	D-WP(C)/44488/2025	STATE OF ODISHA GANESH MAHAKHUDA VS	SWAPNA KUMAR OJHA VS	// // 0	
211	D-WP(C)/44489/2025	STATE OF ODISHA SUSHREEMAYEE LENKA VS	SWAPNA KUMAR OJHA VS	// // 0	
212	D-WP(C)/44490/2025	STATE OF ODISHA HARJIT SATHUA VS	SWAPNA KUMAR OJHA VS	// // 0	
213	D-WP(C)/44491/2025	STATE OF ODISHA GANESH KUMAR PATRA VS	SWAPNA KUMAR OJHA VS	// // 0	
214	D-WP(C)/44492/2025	STATE OF ODISHA BIKRAM KISHORE SAHOO VS	SWAPNA KUMAR OJHA VS	// // 0	
215	D-WP(C)/44493/2025	STATE OF ODISHA GOPAL AGRAWAL VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0 //	

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216	D-WP(C)/44494/2025	DEBANANDA ROUT VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
217	D-WP(C)/44495/2025	SUBRAT KUMAR PATTANAİK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
218	D-WP(C)/44496/2025	RAJESH HATI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //	
219	D-WP(C)/44497/2025	CHANDRAKANTA NAIK VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //	
220	D-WP(C)/44498/2025	BALARAM KHATUA VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //	
221	D-WP(C)/44499/2025	BISIKESANA NARAYAN MOILI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //	
222	D-WP(C)/44501/2025	BIDESI PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
223	D-WP(C)/44503/2025	KALPABASI BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
224	D-WP(C)/44504/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
225	D-WP(C)/44506/2025	BHANUPRIYA PRADHAN VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
226	D-WP(C)/44507/2025	ASHOK KUMAR SAHU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
227	D-WP(C)/44509/2025	PUSPANJALI MOHANTY	DEEPALI MAHAPATRA	//	

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	WP(C)/30770/2025	VS DEBA PRASANNA MOHANTY	VS	() //	
228	D-WP(C)/44510/2025	ADARSH ACHARYA VS STATE BANK OF INDIA, GANJAM	SAMEER KUMAR DAS VS	// () //	
229	D-WP(C)/44512/2025	MURALIDHAR MOHANTA VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //	
230	D-WP(C)/44513/2025	BISWA RANJAN SWAIN VS MANAGING DIRECTOR,TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BBSR	SARAT CHANDRA MEKAP VS	// () //	
231	D-WP(C)/44515/2025	M/S 916 EPARI JEWELLER PVT.LTD, KHURDA VS M/S AMBER, 95 JANAPATH UNIT 3 BBSR	BIPLABA P.B. BAHALI VS	// () //	
232	D-WP(C)/44516/2025	DEBESH PRASAD KANUNGO VS EMPLOYEES PROVIDENT FUND ORGANIZATION, BBSR	PRONOY MOHANTY VS	// () //	
233	D-WP(C)/44517/2025	MANOJ KUMAR NETOM VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// () //	
234	D-WP(C)/44518/2025	M/S RANJITA SWAIN, KEONJHAR VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	SRIMAN ARPIT MOHANTY VS	// () //	
235	D-WP(C)/44519/2025	TILOTAMA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500270
236	D-WP(C)/44521/2025	DEBASMITA SENAPATI VS STATE OF ODISHA	KARUNAKAR GAYA VS	// () //	
237	D-WP(C)/44522/2025	UNION OF INDIA VS DIBAKAR DAS	SUDIPTO PANDA, C.G.C VS	// () //	AOR20220001216C202500007
238	D-WP(C)/44523/2025	SUDARSAN BARAL VS	KUNAL KUMAR SWAIN VS	// () //	

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239	D-WP(C)/44524/2025	STATE OF ODISHA SUREKHA JENA VS	KUNAL KUMAR SWAIN VS	// // 0	
240	D-WP(C)/44525/2025	STATE OF ODISHA AKLIM BEGUM VS	PRATYUSHA NAIDU VS	// // 0	
241	D-WP(C)/44527/2025	STATE OF ODISHA AVIMANYU PANI VS	KUNAL KUMAR SWAIN VS	// // 0	
242	D-WP(C)/44528/2025	STATE OF ODISHA M/S. JAGANNATH INTERIOR, CUTTACK VS	MADHAB LAL AGARWAL VS	// // 0	
243	D-WP(C)/44529/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK PRASANNA KUMAR BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
244	D-WP(C)/44530/2025	STATE OF ODISHA ABHIJEET PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
245	D-WP(C)/44531/2025	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI OM PRAKASH PADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
246	D-WP(C)/44532/2025	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI M/S RANJITA SWAIN, KEONJHAR VS	SRIMAN ARPIT MOHANTY VS	// // 0	
247	D-WP(C)/44533/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA M/S. J.S. CONSTRUCTION, ANGUL VS	UMESH CHANDRA BEHURA VS	// // 0	
248	D-WP(C)/44535/2025	ASST. COMMISSIONER, GST AND CENTRAL EXCISE, ANGUL MANAS RANJAN DAS VS	NIROD KUMAR SAHOO VS	// // 0	
249	D-WP(C)/44539/2025	UNION OF INDIA DURGA SHANKAR SENAPATI VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/44540/2025	M/S. J.S. CONSTRUCTION, ANUGUL VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, ANUGUL	UMESH CHANDRA BEHURA VS PRATIK DASH	// () //	
251	D-WP(C)/44541/2025	SUMITRA SAW MILL, JAGATSINGHPUR VS THE PRINCIPAL CHIEF CONSERVATOR OF FOREST, KHURDA	PRATIK DASH VS UMESH CHANDRA BEHURA	// () //	
252	D-WP(C)/44542/2025	M/S. J.S. CONSTRUCTION, ANUGUL VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, ANUGUL	UMESH CHANDRA BEHURA VS PRATIK DASH	// () //	
253	D-WP(C)/44543/2025	HRUDANANDA RAY VS STATE OF ODISHA	SOUMYA MISHRA VS ASHOK KUMAR ROUT	// () //	
254	D-WP(C)/44544/2025	SUBHA SANTOSH ROUT VS STATE OF ODISHA	ASHOK KUMAR ROUT VS BIBHUTI BHUSAN PANDA	// () //	AOD20220003081C202500036
255	D-WP(C)/44545/2025	M/S. MRUTYUNJYA CONSTRUCTION, DHENKANAL VS JOINT COMMISSIONER, BBSR	BIBHUTI BHUSAN PANDA VS ASHISH KUMAR SAMAL	// () //	
256	D-WP(C)/44546/2025	M/S. PARADEEP PHOSPHATES LTD., KHORDHA VS STATE OF ODISHA	ASHISH KUMAR SAMAL VS BISWAMBAR MOHANTY	// () //	
257	D-WP(C)/44548/2025	NABA KUMAR NANDA VS THE STATE OF ODISHA	BISWAMBAR MOHANTY VS SAUBHAGYA KUMAR SAMAL	// () //	
258	D-WP(C)/44550/2025	NABIN KADRAKA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS SWAPNA KUMAR OJHA	// () //	
259	D-WP(C)/44551/2025	BABULAL MISTRY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS AKHAND	// () //	
260	D-WP(C)/44553/2025	DR. RUSHI PRADHAN VS STATE OF ODISHA	AKHAND VS SWAPNA KUMAR OJHA	// () //	
261	D-WP(C)/44554/2025	SUSANTA SWAIN	SWAPNA KUMAR OJHA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/44555/2025	USHARANI SAHOO	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/44556/2025	SARASWATI PADHI	SWETALANA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/44557/2025	MANOJ KUMAR PANDA	AGASTI KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/44560/2025	KSHYUDHASAGAR CHOUDHURY	AGASTI KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/44561/2025	SAI VALLEY JUNIOR COLLEGE, SUNDARGARH	PRATAP CHANDRA CHHINCHANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/44563/2025	M/S MAA TARINI RICE MILL	SUBHAM SHARMA	//	AOD20220003503C202500010
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/44564/2025	M/S. HAWA TRADERS, KENDRAPARA	SASWAT KUMAR SETHI	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
269	D-WP(C)/44565/2025	JAMBESWAR NAYAK	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/44566/2025	KHIROD KUMAR NAG	LALATENDU SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/44567/2025	JAGYANSENI DASH	SIDDHANT SARANGI	//	AOD20250000975C202500031
		VS	VS	0	
		PRAMODINI PADHI		//	
272	D-WP(C)/44568/2025	SHRINIBASH PARIDA	SASWATI MOHAPATRA	//	
		VS	VS	0	

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273	D-WP(C)/44569/2025	STATE OF ODISHA RAJESH KUMAR BEHERA VS	LALATENDU SAMANTARAY VS	// // 0	
274	D-WP(C)/44570/2025	STATE OF ODISHA SESHADEV NANDA VS	GOKULANANDA PADHI VS	// // 0	
275	D-WP(C)/44572/2025	BRANCH MANAGER, BAJAJ ALLIANZE LIFE INSURANCE COMPANY, BBSR PRANITA DAS VS	TUSAR KUMAR MISHRA VS	// // 0	
276	D-WP(C)/44577/2025	STATE OF ODISHA AJAY KUMAR NAIK VS	MANORANJAN PADHI VS	// // 0	
277	D-WP(C)/44580/2025	STATE OF ODISHA SAROJ KUMAR DASH VS	DHANESWAR BEHERA VS	// // 0	
278	D-WP(C)/44581/2025	STATE OF ODISHA HARIS CHANDRA MALLIK VS	AJAY KUMAR TRIPATHY VS	// // 0	
279	D-WP(C)/44582/2025	STATE OF ODISHA AJIT KUMAR RAM VS	SANGRAM JENA VS	// // 0	
280	D-WP(C)/44584/2025	STATE OF ODISHA ASHOK KUMAR ROUT VS	AJAY KUMAR TRIPATHY VS	// // 0	
281	D-WP(C)/44585/2025	STATE OF ODISHA M/S SAIRAM BHARAT GAS VS	SUNSHINE ANAND SWAIN VS	// // 0	AOD20240000548C202500013
282	D-WP(C)/44586/2025	UNION OF INDIA HRUSHIKESH PRADHAN VS	ASHIS KUMAR MISHRA VS	// // 0	
283	D-WP(C)/44587/2025	THE STATE OF ODISHA PURNA CHANDRA SAHANI VS	DIBYAJYOTI SAHOO VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/44588/2025	M/S BHARATIYA FINCOM PRIVATE LIMITED VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	JAGAMOHAN PATTANAIAK VS	// ()	AOR20220001586C202500086
285	D-WP(C)/44589/2025	JAGYANSENI DASH VS PRAMODINI PADHI	SIDDHANT SARANGI VS	// ()	AOD20250000975C202500032
286	D-WP(C)/44590/2025	SANTANU KUMAR PRADHAN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// ()	
287	D-WP(C)/44591/2025	SK.ISMAIL VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// ()	
288	D-WP(C)/44592/2025	SANGRAM NATHSHARMA VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// ()	
289	D-WP(C)/44593/2025	JIBAN KUMAR SAMAL VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// ()	
290	D-WP(C)/44594/2025	GYANA RANJAN PARIDA VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// ()	
291	D-WP(C)/44595/2025	RABINDRANATH BEHERA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// ()	
292	D-WP(C)/44601/2025	SATYABAN NAYAK VS LIC OF INDIA, MUMBAI	UMA CHARAN MISHRA VS	// ()	
293	D-WP(C)/44603/2025	GUNDICHA @ TANU CHANDRA BEHERA VS THE STATE ODISHA	ASHIS KUMAR MISHRA VS	// ()	
294	D-WP(C)/44604/2025	KARTIK KUMAR BARIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// ()	AOR20220001662C202500228
295	D-WP(C)/44606/2025	SAGAR KUMAR RAY	JANMEJAYA KATIKIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/44607/2025	KUMUDA PATRA @ NAIK	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
297	D-WP(C)/44608/2025	RANJAN KUMAR SAHOO	MANOJ PANIGRAHI	//	AOR20220001665C202500110
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/44609/2025	ODISHA POWER TRANSMISSION CORPORATION LIMITED	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500131
		VS	VS	0	
		THE REGISTRAR, ODISHA HUMAN RIGHTS COMMISSION		//	
299	D-WP(C)/44610/2025	DINESH AGRAWAL	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500132
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/44611/2025	SHRABANA KUMAR BHOI	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/44613/2025	MD.MOHINUDDIN HAROON	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/44614/2025	BISIKESANA NARAYAN MOILI	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/44616/2025	MALATI BEWA	DILIP KUMAR PALIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/44618/2025	RAMA RANJAN PATTNAYAK	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/44619/2025	ARUN KUMAR DALBEHERA	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
306	D-WP(C)/44620/2025	MAYA BEHERA	SOMA PATNAIK	//	
		VS	VS	0	

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307	D-WP(C)/44621/2025	STATE OF ODISHA KEDAR@ RAMAKANTA BEHERA VS	ASHIS KUMAR MISHRA VS	// // 0	
308	D-WP(C)/44622/2025	THE STATE OF ODISHA PRADIPTA PRADHAN VS	SOMA PATNAIK VS	// // 0	
309	D-WP(C)/44623/2025	STATE OF ODISHA DILESWAR NAIK VS	ASHIS KUMAR MISHRA VS	// // 0	
310	D-WP(C)/44624/2025	THE STATE OF ODISHA SURENDRA NATH JENA VS	GOPINATH MISHRA VS	// // 0	
311	D-WP(C)/44625/2025	STATE OF ODISHA M/S LAXMIDHAR BISWAL CATERING AND SUPPLIERS VS	KANANBALA ROY CHOUDHURY VS	// // 0	AOR20220001523C202500126
312	D-WP(C)/44626/2025	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS DHUBAL NAIK VS	DR.NIRANJAN SWAIN VS	// // 0	
313	D-WP(C)/44627/2025	CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA BRAJABANDHU PRADHAN VS	GOPINATH MISHRA VS	// // 0	
314	D-WP(C)/44629/2025	STATE OF ODISHA SABITA PANDA VS	DURGESH NARAYAN RATH VS	// // 0	
315	D-WP(C)/44630/2025	STATE OF ODISHA SUBBRAT KUMAR ROUT VS	DR.NIRANJAN SWAIN VS	// // 0	
316	D-WP(C)/44631/2025	CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA SUSHREE PAYAL VS	BANSHIDHAR SATAPATHY VS	// // 0	
317	D-WP(C)/44632/2025	STATE OF ODISHA EKADASI BEHERA VS	BISWABIHARI MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/44633/2025	SRINIBAS PAUL VS UCO BANK, BHADRAK	BANSHIDHAR SATAPATHY VS	// 0 //	
319	D-WP(C)/44634/2025	SWARNALATA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
320	D-WP(C)/44635/2025	AMLAN KUMAR PANI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
321	D-WP(C)/44637/2025	LOVELY DIGAL VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //	
322	D-WP(C)/44638/2025	USHARANI NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //	
323	D-WP(C)/44639/2025	SIMANCHAL PANIGRAHI VS UNION OF INDIA	DAYANIDHI MISHRA VS	// 0 //	
324	D-WP(C)/44640/2025	GANGADHAR ACHARYA VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202500134
325	D-WP(C)/44641/2025	BODANA HARI PRASAD VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //	
326	D-WP(C)/44642/2025	BRUNDABATI NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //	
327	D-WP(C)/44644/2025	RAMA CHANDRA MARTHA VS DEPARTMENT OF HIGHER EDUCATION,	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202500135
328	D-WP(C)/44645/2025	NEELEEMA NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //	
329	D-WP(C)/44646/2025	BISHNU PRASAD PANDA	DR.NIRANJAN SWAIN	//	

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		VS	VS	()	
330	D-WP(C)/44647/2025	CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR RASMITA DIGAL	DIPTI RANJAN SWAIN	//	
		VS	VS	()	
331	D-WP(C)/44649/2025	STATE OF ODISHA SURESH PANDE	DR.NIRANJAN SWAIN	//	
		VS	VS	()	
332	D-WP(C)/44650/2025	CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR BINITA DIGAL	DIPTI RANJAN SWAIN	//	
		VS	VS	()	
333	D-WP(C)/44651/2025	STATE OF ODISHA WILKINS NAYAK	DIPTI RANJAN SWAIN	//	
		VS	VS	()	
334	D-WP(C)/44652/2025	STATE OF ODISHA BIRANCHI NARAYAN MOHAPATRA	SATYABRATA MOHAPATRA	//	
		VS	VS	()	
335	D-WP(C)/44653/2025	COMMISSIONER CT AND GST CUTTACK ODISHA SUBHANSU DIGAL	DIPTI RANJAN SWAIN	//	
		VS	VS	()	
336	D-WP(C)/44654/2025	STATE OF ODISHA ASUTOSH MALLICK	MANORANJAN MUDULI	//	AOD20240000388C202500047
		VS	VS	()	
337	D-WP(C)/44657/2025	UNION OF INDIA HAREKRUSHNA DAS	AMIT PRASAD BOSE	//	
		VS	VS	()	
338	D-WP(C)/44658/2025	STATE OF ODISHA PRABHAKAR NAYAK	DIPTI RANJAN SWAIN	//	
		VS	VS	()	
339	D-WP(C)/44660/2025	STATE OF ODISHA MAMATA NAYAK	DIPTI RANJAN SWAIN	//	
		VS	VS	()	
340	D-WP(C)/44661/2025	STATE OF ODISHA RAGHU @ RAGHUNATH PRADHAN	KABIRAJ PRADHAN	//	
		VS	VS	()	

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341	D-WP(C)/44663/2025	STATE OF ODISHA CHANDRAMANI BISWAL VS	SASWAT KUMAR ACHARYA VS	// // ()	
342	D-WP(C)/44664/2025	COLLECTOR AND DISTRICT MAGISTRATE, ANUGUL BIPINI BIHARI BEHERA VS	CHITTA RANJAN PATTNAIK VS	// // ()	
343	D-WP(C)/44666/2025	STATE OF ODISHA CHINTAMANI BAG VS	RANJIT SAMAL VS	// // ()	
344	D-WP(C)/44667/2025	STATE OF ODISHA BIJAY KUMAR JENA VS	SUDHIR KUMAR MALLICK VS	// // ()	
345	D-WP(C)/44668/2025	THE ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KENDRAPARA BISIKESANA NARAYAN MOILI VS	SUSANTA KUMAR JETHY VS	// // ()	
346	D-WPCRL/33302/2025	STATE OF ODISHA SUSMITA PALIA@PATRA VS	RAJ KISHOR SWAIN VS	// // ()/	
347	D-WPCRL/33337/2025	STATE OF ODISHA BISHNU PRIYA SINGH VS	AMBIKA PRASAD RAY VS	// // ()/	
348	D-ABLAPL/33256/2025	STATE OF ODISHA LITU @ FIROZ KHAN @ FIROZ AHEMMED KHAN VS	ASHOK KUMAR JENA VS	// // ()	TIGIRIA /239 /2025
349	D-ABLAPL/33258/2025	STATE OF ODISHA PAPU @ MD. BARAKTULA @ MD.BARAKTULLA VS	ASHOK KUMAR JENA VS	// // ()	TIGIRIA /239 /2025
350	D-ABLAPL/33262/2025	STATE OF ODISHA JAGABANDHU DAS VS	KSHIROD KUMAR PAHIL VS	// // ()	DHAMNAGAR /380 /2025
351	D-ABLAPL/33263/2025	STATE OF ODISHA BIBHUTI VUSAN BEHERA VS	KSHIROD KUMAR ROUT VS	// // ()	AUL /344 /2025
		STATE OF ODISHA		//	

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352	D-ABLAPL/33265/2025	MOTIRAM PARASETH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /31 /2025 () //	
353	D-ABLAPL/33270/2025	BALARAM SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	TANGI /298 /2025 () //	
354	D-ABLAPL/33271/2025	MANOJ KUMAR DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PARADEEP MODEL /251 /2025 () //	
355	D-ABLAPL/33273/2025	MANINATH MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /368 /2025 () //	
356	D-ABLAPL/33274/2025	ASHUTOSH PADHI @ PADHY VS STATE OF ODISHA	ARIJEET MISHRA VS	BHARATPUR PS /306 /2025 () //	
357	D-ABLAPL/33275/2025	SIBA PRASAD MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	BASELI SAHI PS /131 /2025 () //	
358	D-ABLAPL/33276/2025	BISWAJIT NAYAK @ ANIL NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BHARATPUR PS /451 /2025 () //	
359	D-ABLAPL/33282/2025	DHARAMDAS BADA VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	LAHUNIPADA /231 /2025 () //	
360	D-ABLAPL/33284/2025	BINOD MAJHI VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	TUREIKELA /296 /2025 () //	
361	D-ABLAPL/33285/2025	KHUSIRAM SABAR @ CHINTU SABAR VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /286 /2025 () //	
362	D-ABLAPL/33286/2025	SUNIL BEHERA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	MALGODOWN /271 /2025 () //	
363	D-ABLAPL/33289/2025	ASISH MOHANTY @ BABUNA	BISWAJIT PASAYAT	CUTTACK SADAR /757 /2025	

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		VS	VS	()	
364	D-ABLAPL/33291/2025	STATE OF ODISHA SHANTA BHUE	PRATYUSHA NAIDU	// DEOGAON /299 /2025	
		VS	VS	()	
365	D-ABLAPL/33293/2025	STATE OF ODISHA DUSMANTA DAS @ BAGALA	RITURANJAN CHHOTARAY	// BAIDESWAR /200 /2025	AOR20220003344C202500076
		VS	VS	()	
366	D-ABLAPL/33295/2025	STATE OF ODISHA NIRANJAN JENA	KULDEEP MOHANTY	// ITAMATI /376 /2025	AOD20240000012C202500251
		VS	VS	()	
367	D-ABLAPL/33297/2025	STATE OF ODISHA DUKHISHYAM ROUT	BISWARANJAN DALAI	// //	AOR20220003722C202500228
		VS	VS	()	
368	D-ABLAPL/33298/2025	STATE OF ODISHA ABHISHEK AGRAWAL @ LALA	SHREETAM BEHERA	// SONEPUR /252 /2025	AOD20240000656C202500038
		VS	VS	()	
369	D-ABLAPL/33307/2025	STATE OF ODISHA BANITA BEHERA	MANOJ KUMAR PANDA	// BODEN /257 /2025	
		VS	VS	()	
370	D-ABLAPL/33309/2025	STATE OF ODISHA SHAIK SALMAN ALLI	DIPTIMAYEE LENKA	// BALIKUDA /490 /2025	AOD20240000324C202500018
		VS	VS	()	
371	D-ABLAPL/33310/2025	STATE OF ODISHA HIMANSHU PRADHAN	SATYA NARAYAN MISHRA 4	// GURUDIJHATIA /18 /2023	AOR20220001615C202500206
		VS	VS	()	
372	D-ABLAPL/33311/2025	STATE OF ODISHA NAGAMA BIBI	DIPTIMAYEE LENKA	// BALIKUDA /490 /2025	AOD20240000324C202500019
		VS	VS	()	
373	D-ABLAPL/33312/2025	STATE OF ODISHA AJIT KUMAR MOHAPATRA	RAKESH BEHERA	// PARJANG /485 /2025	
		VS	VS	()	
374	D-ABLAPL/33313/2025	STATE OF ODISHA TAPAN MALIK	SATYAJIT MOHAPATRA	// BHADRAK TOWN /463 /2025	
		VS	VS	()	

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375	D-ABLAPL/33314/2025	STATE OF ODISHA BINOD BEHERA VS	RAKESH BEHERA VS	// PARJANG /484 /2025 ()	
376	D-ABLAPL/33315/2025	STATE OF ODISHA JAYANTA BEHERA VS	SAMARESH PATTANAIK VS	// KUJANGA /377 /2025 ()	
377	D-ABLAPL/33322/2025	STATE OF ODISHA LUCKY @ PURUSOTTAM JENA VS	BISWAJIT SAMAL VS	// BADAMBADI /432 /2025 ()	
378	D-ABLAPL/33325/2025	STATE OF ODISHA R.ROHITA DORA VS	BIRAJA PRASAD TRIPATHY VS	// / /0 ()	
379	D-ABLAPL/33328/2025	STATE OF ODISHA SAHID SAHA VS	AMLAN SHAKTI PAUL VS	// RENGALI DAM SITE /118 /2025 ()	
380	D-ABLAPL/33333/2025	STATE OF ODISHA P. KRISHNA REDDY VS	BIJAYA KUMAR BEHERA 1 VS	// HINJILI /548 /2025 ()	
381	D-ABLAPL/33340/2025	STATE OF ODISHA PRAVAT NAIK @ PRAVAT KUMAR NAIK VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /208 /2025 ()	
382	D-ABLAPL/33344/2025	STATE OF ODISHA MOTIRAM PARASETH VS	AKSHAYA KUMAR SAHOO VS	// TUMUDIBANDHA /171 /2024 ()	
383	D-ABLAPL/33346/2025	STATE OF ODISHA KRUSHNA CHANDRA MOHANTY VS	BIRAJA PRASAD NANDA VS	// COLLIERY /698 /2025 ()	
384	D-ABLAPL/33351/2025	STATE OF ODISHA DHOBA @ MANGULI CHARAN KALASI VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /736 /2025 ()	
385	D-ABLAPL/33352/2025	STATE OF ODISHA PRASAN SAHU @ PRASANNA SAHU VS	JYOTIRMAYA SAHOO VS	// GANGAPUR (ASKA) /20 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/33356/2025	ANIL PRUSTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGAON /198 /2025 () //	
387	D-ABLAPL/33357/2025	CHANDAN BEHERA @ BIKASH RANJAN BEHERA VS STATE OF ODISHA	DURGA PRASAD JENA VS	MALGODOWN /271 /2025 () //	
388	D-ABLAPL/33358/2025	RAMESH TANDI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADAMPUR /277 /2025 () //	
389	D-ABLAPL/33360/2025	SILU PARIDA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BADMAL /310 /2025 () //	
390	D-ABLAPL/33361/2025	PRATAP BISWAL @ LALATA BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KRUSHNA PRASAD /273 /2025 () //	
391	D-ABLAPL/33362/2025	SUBRAT BEHERA VS STATE OF ODISHA	DEBASIS BISWAL VS	MALGODOWN /271 /2025 () //	
392	D-ABLAPL/33365/2025	PRAVAKAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA PS /117 /2025 () //	
393	D-ABLAPL/33367/2025	RANJAN KUMAR SAHU @LULU VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	BAGDIA /123 /2024 () //	AOD20230000656C202500014
394	D-ABLAPL/33369/2025	ASHIK ALLI VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	BALIKUDA /490 /2025 () //	AOD20240000324C202500020
395	D-ABLAPL/33372/2025	ARUP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /272 /2023 () //	
396	D-ABLAPL/33374/2025	BABULINAIK @ GANESH NAIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BADSAHI /225 /2025 () //	AOR20220002787C202500148
397	D-ABLAPL/33378/2025	MANORANJAN DALAI ALIAS MANO RANJAN DALAI	PRADIPTA BEURA	//	AOD20220004020C202500058

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/33379/2025	TUTUA ALIAS AKSHYA ALIAS AKSHAYA KUMAR MOHAPATI	MOHAPATI BEURA	//	AOD20220004020C202500059
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/33386/2025	RABINDRA KUMAR ROUT	DIBYA JYOTI SAHOO	//	AOD20240000587C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/33391/2025	SANJAY @ SATIYA KUMAR SWAIN	DALIRANI BEHURAY	SIMULIA /487 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/33392/2025	OMM @ NRUSINGHA ROURAY @ NRUSINGH CHARAN	ANANT KUMAR OTTA	BIRIDI PS /109 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/33396/2025	KRUSHNA CHANDRA GAJENDRA	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/33397/2025	OMM @ NRUSINGHA ROURAY @ NRUSINGHA CHARAN	ANANT KUMAR OTTA	BIRIDI PS /112 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/33405/2025	SAMPAD KUMAR SWAIN	AMLAN SHAKTI PAUL	LINGARAJ P.S. /297 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/33410/2025	VARUN KUMAR KALYANKAR	ROHIT RANJAN RAY	KHURDA SADAR /286 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/33411/2025	CHITA NAYAK @ CHITA RAJAN NAYAK	DEEPAK RANJAN PARIDA	CAPITAL P.S. /310 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/33414/2025	RAJA NAYAK	DEEPAK RANJAN PARIDA	CAPITAL P.S. /310 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/33417/2025	SUDARSHAN SETH	JAGABANDHU SAHU	//	AOR20220001487C202500090
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/33422/2025	STATE OF ODISHA MANORANJAN MAHALIK ALIAS MANTU VS	KHUSBU PANIGRAHI VS	// // ()	AOR20220002787C202500149
410	D-ABLAPL/33426/2025	STATE OF ODISHA PANCHEI BEHERA VS	SURYAKANTA DWIBEDI VS	// BARAMBA /51 /2025 ()	
411	D-ABLAPL/33427/2025	STATE OF ODISHA MADAN TAKRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// CHITRAKONDA /70 /2019 () //	

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MISC CASES FILED on :28/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/44262/2025 STREV/ /	M/S. ODYSSEY ADVANCED TELEMATICS SYSTEMS MP	KAVYASALA ROY CHOUDHURY	97/2025
2	D-STREV/44262/2025 STREV/ /	M/S. ODYSSEY ADVANCED TELEMATICS SYSTEMS MP	KAVYASALA ROY CHOUDHURY	98/2025
3	D-STREV/44262/2025 STREV/ /	M/S. ODYSSEY ADVANCED TELEMATICS SYSTEMS MP	KAVYASALA ROY CHOUDHURY	99/2025
4	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	127/2025
5	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	128/2025
6	D-CRLMP/28962/2025 CRLMP/1242/2025	N. DIBYA ALOK MP		231/2025
7	D-CRLMP/33394/2025 CRLMP/ /	LAXMIPRIYA SETHI MP	PRAVASH CHANDRA JENA	232/2025
8	D-JCRLA/35/2018 JCRLA/35/2018	PARSURAM SABAR MP	SONITA BISWAL	353/2025
9	D-JCRLA/48/2015 JCRLA/48/2015	BHAGABAN MAHAKULA MP	RAMAKANTA MAHAPATRA	354/2025
10	D-TRP(C)/44450/2025 TRP(C)/ /	MAMUNI SEN @ TARULATA KARMAKAR MP	CHIRANJEEV BIDYABHUSHAN	406/2025
11	D-TRP(C)/44469/2025 TRP(C)/ /	JYOTISHREE MALLICK MP	MOHENDRA DALAI	407/2025
12	D-RVWPET/42915/2025 RVWPET/ /	M/S. DEVI KRUPA SOFT DRINKS, GANJAMAVIJIT PAL MP		410/2025
13	D-CONTC/16466/2025 CONTC/2159/2025	SUKANTA CHANDRA ROUT @ SUKANTA ROUT MP	PRAFULLA KUMAR MOHAPATRA , S.C.SAHOO	411/2025
14	D-RVWPET/44428/2025 RVWPET/ /	MAA BINAPANI PANI PANI PANCHAYAT MP	SARASWATI PATRA (1)	411/2025
15	D-CONTC/16462/2025 CONTC/2378/2025	KUMUD CHANDRA SAMAL MP	M/S PRAFULLA KUMAR MOHAPATRA	412/2025
16	D-RVWPET/44428/2025 RVWPET/ /	MAA BINAPANI PANI PANI PANCHAYAT MP	SARASWATI PATRA (1)	412/2025
17	D-CONTC/13035/2025 CONTC/1658/2025	GOUTAM RAKSHIT MP	ADV.	413/2025
18	D-CONTC/13031/2025 CONTC/1645/2025	GOUTAM RAKSHIT MP	ADV.	414/2025
19	D-CONTC/13039/2025 CONTC/1653/2025	GOUTAM RAKSHIT MP	ADV.	415/2025
20	D-CONTC/42157/2025 CONTC/4779/2025	PRADEEP KUMAR PRAHARAJ MP		416/2025
21	D-RPFAM/38739/2025 RPFAM/285/2025	CHARCHIL CHANDAN OJHA MP	SIDHARTHA DAS	498/2025
22	D-CMAPL/44449/2025 CMAPL/ /	RANJU SWAIN MP	SRIKAR KUMAR RATH	542/2025
23	D-CMAPL/44648/2025 CMAPL/ /	SUBHAKANTA PRUSTY MP	PRAMOD KISHORE CHAND	543/2025
24	D-MATA/44447/2025 MATA/ /	PADMABATI PATRA MP	DEBASHIS NANDA	607/2025
25	D-MATA/54579/2024 MATA/9/2025	RELLI KALYANI @ R. KALYANI MP	PRABHAS CHANDRA PANDA	608/2025
26	D-MATA/43731/2025	BIJAYA NAYAK	SARAT CHANDRA MEKAP	

27	MATA/ / D-MATA/80/2014 MATA/80/2014	MP SWAPNA CHITRA ACHARY MP		609/2025 610/2025
28	D-MATA/44575/2025 MATA/ /	DEBASHREE SAHOO MP	SUDEEP KUMAR SARANGI	611/2025
29	D-MATA/44643/2025 MATA/ /	PUSPANJALI NAYAK @ DALABEHERA MP	SURYAKANTA DWIBEDI	612/2025
30	D-BLAPL/32697/2025 BLAPL/ /	JAHID MOHAMMAD MP	GANESWAR BEHERA	1055/2025
31	D-BLAPL/4037/2024 BLAPL/1203/2024	DEEPAK KUMAR CHHOTARAY MP		1056/2025
32	D-BLAPL/1330/2025 BLAPL/521/2025	RANJAN KUMAR PADHI MP		1057/2025
33	D-CRLREV/33260/2025 CRLREV/ /	GOPAL CHANDRA BISOI MP	SATYAJIT MOHAPATRA	1212/2025
34	D-CRLREV/32162/2025 CRLREV/833/2025	SURYAKANT BARAD @ SURYAKANTA BARAD MP	RAJENDRA KUMAR LENKA	1213/2025
35	D-CRLREV/30100/2025 CRLREV/ /	ARUN KUMAR MOHAPATRA MP	USHARANI PATI	1216/2025
36	D-CRLREV/33249/2025 CRLREV/ /	SMT.SABITA @ SMT. SABITA KALLA MP	SATYA NARAYAN MISHRA 4	1217/2025
37	D-CRLREV/33338/2025 CRLREV/ /	KABULI SWAIN MP	PUSPAMITRA MOHAPATRA	1218/2025
38	D-CRLREV/21350/2025 CRLREV/825/2025	RAJESH KISHAN MP	UMA SHANKAR PATEL	1219/2025
39	D-CRLREV/33363/2025 CRLREV/ /	BINOD PARIDA MP	ACHYUTANANDA PATTANAIK	1220/2025
40	D-CRLREV/33363/2025 CRLREV/ /	BINOD PARIDA MP	ACHYUTANANDA PATTANAIK	1221/2025
41	D-CRLREV/33409/2025 CRLREV/ /	SANJEEV MITTAL MP	KOUSIK ANANDA GURU	1222/2025
42	D-CRLREV/33409/2025 CRLREV/ /	SANJEEV MITTAL MP	KOUSIK ANANDA GURU	1223/2025
43	D-RSA/41247/2025 RSA/ /	PADMA DILLA MP	SANJEEV UDGATA	1483/2025
44	D-CMP/35977/2025 CMP/1423/2025	KRUSHNA CHANDRA MOHAPATRA MP	NIROD KUMAR SAHU	1781/2025
45	D-CMP/8919/2025 CMP/364/2025	SANTOSH KUMAR DEBATA MP	M/s Bhabani Sankar Tripathy,ATUL TRIPATHY	1782/2025
46	D-CMP/8919/2025 CMP/364/2025	SANTOSH KUMAR DEBATA MP	M/s Bhabani Sankar Tripathy,ATUL TRIPATHY	1783/2025
47	D-CMP/44520/2025 CMP/ /	ABDUL KHAN MP	SANTOSH KUMAR NANDA	1784/2025
48	D-CMP/44526/2025 CMP/ /	SEIKH ISLAM MP	SANTOSH KUMAR NANDA	1785/2025
49	D-CMP/33473/2025 CMP/1324/2025	ASWINI KUMAR DASH MP	ASWINI KUMAR DASH(IN PERSON)	1786/2025
50	D-CMP/50226/2024 CMP/1410/2024	SATYANARAYAN TARAI MP	BIREN SANKAR TRIPATHY	1787/2025
51	D-CMP/38872/2025 CMP/1580/2025	SACHIKANTA PATRA MP	SATYABADI MANTRY	1788/2025
52	D-CMP/44547/2025 CMP/ /	RAJENDRA BEHERA MP	AMIT PRASAD BOSE	1789/2025
53	D-CMP/44549/2025 CMP/ /	GIRIDHARI PRADHAN MP	UMA CHARAN MISHRA	1790/2025
54	D-CMP/44536/2025 CMP/ /	DEVI MOHANTA MP	ANJAN KUMAR BISWAL	1791/2025
55	D-CMP/44605/2025 CMP/ /	AGADHU NAYAK MP	DEBASHIS NANDA	1792/2025
56	D-ABLAPL/23082/2025 ABLAPL/9071/2025	GURUA @ GURUBA SING MP		1949/2025
57	D-ABLAPL/21330/2025 ABLAPL/8461/2025	SANTUNU SAHU @ SANTANU SAHU MP		1950/2025

58	D-ABLAPL/28460/2024 ABLAPL/10499/2024	ANIL KUMAR MANJHI MP		1951/2025
59	D-ABLAPL/10458/2024 ABLAPL/3894/2024	ASHIS MISHRA MP		1952/2025
60	D-ABLAPL/9740/2025 ABLAPL/3792/2025	LOKESH BHOI MP		1953/2025
61	D-ABLAPL/38810/2024 ABLAPL/14935/2024	MOHAMMAD NASRULLA@PAPUN@NASRULLA KHAN@MD. NASRULLA MP		1954/2025
62	D-ABLAPL/21282/2025 ABLAPL/8409/2025	ABHAYA KUMAR BEHERA @ ABHYA BEHERA MP		1955/2025
63	D-ABLAPL/29551/2025 ABLAPL/11478/2025	AKASH KUMAR RAY @ ASHU MP		1956/2025
64	D-ABLAPL/30654/2025 ABLAPL/11881/2025	JIBAN TARAI MP		1957/2025
65	D-MACA/44456/2025 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	NAYAN BEHARI DAS	2497/2025
66	D-MACA/44456/2025 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	NAYAN BEHARI DAS	2498/2025
67	D-MACA/44421/2025 MACA/ /	MAUSUMI KUMARI KAIBARTA MP	MADHUSMITA KANUNGO	2499/2025
68	D-MACA/44502/2025 MACA/ /	KARTIK HANSE MP	DIPTI RANJAN SWAIN	2500/2025
69	D-CRLA/33259/2025 CRLA/ /	RAJA MALLICK @ RAJA MALIK MP	BINI MISHRA	2929/2025
70	D-CRLA/33259/2025 CRLA/ /	RAJA MALLICK @ RAJA MALIK MP	BINI MISHRA	2930/2025
71	D-CRLA/33259/2025 CRLA/ /	RAJA MALLICK @ RAJA MALIK MP	BINI MISHRA	2931/2025
72	D-CRLA/32219/2024 CRLA/1079/2024	BADI MUKUDU MP	S.S.RAY (2)	2932/2025
73	D-CRLA/33140/2025 CRLA/ /	AJU @ ANJAN KUMAR PRADHAN @ ANJAN PRADHAN MP	SAPRIADHANARAYAN SAHOO	2933/2025
74	D-CRLA/33140/2025 CRLA/ /	AJU @ ANJAN KUMAR PRADHAN @ ANJAN PRADHAN MP	SAPRIADHANARAYAN SAHOO	2934/2025
75	D-CRLA/33245/2025 CRLA/ /	BIJAY SAHU MP	RAJESH KUMAR MAHAPATRA	2935/2025
76	D-CRLA/657/2022 CRLA/657/2022	SUJIT NAYAK@SUJIT KUMAR NAYAK MP	RAMAKANTA PRADHAN	2936/2025
77	D-CRLA/669/2022 CRLA/669/2022	SUBRAT NAYAK@SUBRAT KUMAR NAYAK MP	RAMAKANTA PRADHAN	2937/2025
78	D-CRLA/22847/2024 CRLA/770/2024	DEBASIS BEHERA MP	SUJEET KUMAR	2938/2025
79	D-CRLA/33387/2025 CRLA/ /	NIRMAL MALLIK MP	AMLAN MOHANTY	2939/2025
80	D-CRLA/33387/2025 CRLA/ /	NIRMAL MALLIK MP	AMLAN MOHANTY	2940/2025
81	D-CRLA/33387/2025 CRLA/ /	NIRMAL MALLIK MP	AMLAN MOHANTY	2941/2025
82	D-CRLA/33407/2025 CRLA/ /	DHABALA @ DHANESWAR MAJHI MP	SASMITA NANDA	2942/2025
83	D-CRLA/33407/2025 CRLA/ /	DHABALA @ DHANESWAR MAJHI MP	SASMITA NANDA	2943/2025
84	D-CRLMC/33251/2025 CRLMC/4485/2025	LOPAMUDRA MOHANTY MP	SUVASHISH PATTANAIAK	3136/2025
85	D-CRLMC/33252/2025 CRLMC/ /	SHESADEV MOHAPATRA MP	KABIRAJ PRADHAN	3137/2025
86	D-CRLMC/33254/2025 CRLMC/ /	DIPU@DIPAK KUMAR BISWAL MP	KABIRAJ PRADHAN	3138/2025
87	D-CRLMC/33252/2025 CRLMC/ /	SHESADEV MOHAPATRA MP	KABIRAJ PRADHAN	3139/2025
88	D-CRLMC/33254/2025 CRLMC/ /	DIPU@DIPAK KUMAR BISWAL MP	KABIRAJ PRADHAN	3140/2025
89	D-CRLMC/31822/2025	PRADYUMNA PALLEI @ PRADYUMNA PALAI		

	CRLMC/4293/2025	MP		3141/2025
90	D-CRLMC/17397/2025	LALIT @ MOHAN THELA		
	CRLMC/2138/2025	MP		3142/2025
91	D-CRLMC/32674/2025	BIJAY PRAKASH MINZ	RAKESH KUMAR SARANGI	
	CRLMC/ /	MP		3143/2025
92	D-CRLMC/33261/2025	TOFAN KUMAR SAHOO	SATYABRATA DASH	
	CRLMC/ /	MP		3144/2025
93	D-CRLMC/33264/2025	PRADEEP DHAL	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		3145/2025
94	D-CRLMC/23611/2025	SURENDRA KUMAR DAS		
	CRLMC/3024/2025	MP		3146/2025
95	D-CRLMC/33278/2025	PRADIPTA KUMAR SAHOO	DEBASIS SAHOO	
	CRLMC/ /	MP		3147/2025
96	D-CRLMC/30403/2025	ROCKY @ LUCKY @ PURUSOTTAM ROUTRAY @ LUCKY @ PURUSOTTAM ROUTRAY	PRADIP KUMAR NAYAK	
	CRLMC/4378/2025	MP		3148/2025
97	D-CRLMC/33243/2025	CHAPADHARI PRADHAN	BISWAJIT RANJAN TRIPATHY	
	CRLMC/ /	MP		3149/2025
98	D-CRLMC/33320/2025	JIMUT PATTOJOSHI	AVIJIT PAL	
	CRLMC/ /	MP		3150/2025
99	D-CRLMC/33323/2025	NIRBIKARA NANDA	MANORANJAN MISHRA	
	CRLMC/ /	MP		3151/2025
100	D-CRLMC/32068/2025	SRIKANTA GARANAYAK @ SRIKANTA GARANAYAK	ARUN KUMAR SHAKTI PAUL	
	CRLMC/ /	MP		3152/2025
101	D-CRLMC/30254/2025	LAXMI PATRA @ SAHOO	GOPAL KRUSHNA MOHANTY	
	CRLMC/4209/2025	MP		3153/2025
102	D-CRLMC/33368/2025	RAMAKRUSHNA DASH @ BABUNA	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		3154/2025
103	D-CRLMC/33403/2025	BANTY @ AKASH SAMANTRAY	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		3155/2025
104	D-CRLMC/33404/2025	RAMA NAHAK @ RAMA CHANDRA NAHAK	KATIKANTA MOHAPATRA	
	CRLMC/ /	MP		3156/2025
105	D-CRLMC/33366/2025	DIPAK KUMAR ROUTRAY @ BANTI	SAROJ KUMAR ROUTRAY	
	CRLMC/ /	MP		3157/2025
106	D-CRLMC/57/2022	SUKANT KUMAR PADHI@SUKANTA PADHI		
	CRLMC/57/2022	MP		3158/2025
107	D-WA/44282/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4209/2025
108	D-WA/44282/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4210/2025
109	D-WA/44419/2025	SIDHANTA DALAI	SUKANTA KUMAR DALAI	
	WA/ /	MP		4211/2025
110	D-WA/23735/2025	NILIMA KUMARI DEBNATH	UMA CHARAN MISHRA	
	WA/ /	MP		4212/2025
111	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		4213/2025
112	D-WA/44636/2025	KISHORE KUMAR RATHA	GOURI MOHAN RATH	
	WA/ /	MP		4214/2025
113	D-WA/44636/2025	KISHORE KUMAR RATHA	GOURI MOHAN RATH	
	WA/ /	MP		4215/2025
114	D-WP(C)/44363/2025	NARAYAN MANGARJ	ASISH KUMAR RAY	
	WP(C)/ /	MP		19319/2025
115	D-WP(C)/43081/2024	KALYANI DAS	SUDEEPTA KUMAR SINGH	
	WP(C)/25294/2024	MP		19320/2025
116	D-WP(C)/44365/2025	MANOJA MANJARI PATTNAYAK @ MANOJA MANJARI PATTNAYAK	BARIN KUMAR RATH DIXAK	
	WP(C)/ /	MP		19321/2025
117	D-WP(C)/38658/2025	DIBAKAR BEHERA		
	WP(C)/27057/2025	MP		19322/2025
118	D-WP(C)/36897/2025	LAXMIDHAR SAHOO		
	WP(C)/26685/2025	MP		19323/2025
119	D-WP(C)/39350/2025	SK. IBRAR MOHAMMAD		
	WP(C)/27355/2025	MP		19324/2025
120	D-WP(C)/38649/2025	ASHOK KUMAR KULIHA		
	WP(C)/27084/2025	MP		19325/2025

121	D-WP(C)/21264/2025 WP(C)/14903/2025	SUMITRA OJHA MP	SAMRAT KESHARI MISHRA	19326/2025
122	D-WP(C)/38646/2025 WP(C)/26995/2025	SHYAMSUNDAR MIRDHA MP		19327/2025
123	D-WP(C)/21264/2025 WP(C)/14903/2025	SUMITRA OJHA MP	SAMRAT KESHARI MISHRA	19328/2025
124	D-WP(C)/41075/2025 WP(C)/28425/2025	UMESH KUMAR BISHWAKARMA MP		19329/2025
125	D-WP(C)/44440/2025 WP(C)/30734/2025	KUNA SAHOO MP	SACHIDANANDA SAHOO	19330/2025
126	D-WP(C)/44370/2025 WP(C)/ /	UDDHABA BARIK MP	KRISHNA CHANDRA SAHU	19331/2025
127	D-WP(C)/44442/2025 WP(C)/ /	DR.S.GIRIDARA KUMAR SURABHI MP	DIGAMBARA MISHRA	19332/2025
128	D-WP(C)/44443/2025 WP(C)/ /	DR. ATISH KUMAR SAHOO MP	DIGAMBARA MISHRA	19333/2025
129	D-WP(C)/44444/2025 WP(C)/ /	DR.NIHAR RANJAN NAYAK MP	DIGAMBARA MISHRA	19334/2025
130	D-WP(C)/44445/2025 WP(C)/30666/2025	SWARNAPRIYA SAHOO MP	RAMDAS ACHARY	19335/2025
131	D-WP(C)/44448/2025 WP(C)/ /	RANJITA MAHARANA MP	GANESH PRASAD SAMAL	19336/2025
132	D-WP(C)/581/2022 WP(C)/581/2022	NITYANANDA NAYAK MP		19337/2025
133	D-WP(C)/44454/2025 WP(C)/ /	URBASI PATRA MP	DIBYA JYOTI SAHOO	19338/2025
134	D-WP(C)/44455/2025 WP(C)/ /	RASHMI RANJAN MOHARANA MP	DIBYAJYOTI SAHOO	19339/2025
135	D-WP(C)/11399/2025 WP(C)/8390/2025	BRAHMANANDA MOHANTY MP	RANJIT MOHANTY	19340/2025
136	D-WP(C)/44429/2025 WP(C)/ /	M/S JAGAT JANANI SERVICES PVT LTD MP	RAJIV KUMAR MAHANTA	19341/2025
137	D-WP(C)/54928/2024 WP(C)/174/2025	PREMANANDA PARIDA MP	RAMANATH ACHARYA	19342/2025
138	D-WP(C)/44458/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19343/2025
139	D-WP(C)/44459/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19344/2025
140	D-WP(C)/43325/2025 WP(C)/29897/2025	JINDAL STEEL LIMITED, NEW DELHI MP	SATYA SMRUTI MOHANTY, LALITENDU MISHRA	19345/2025
141	D-WP(C)/44460/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19346/2025
142	D-WP(C)/44461/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19347/2025
143	D-WP(C)/44462/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19348/2025
144	D-WP(C)/44463/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19349/2025
145	D-WP(C)/44464/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19350/2025
146	D-WP(C)/44465/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19351/2025
147	D-WP(C)/44466/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19352/2025
148	D-WP(C)/44467/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19353/2025
149	D-WP(C)/44468/2025 WP(C)/ /	ATAULLA KHAN MP	ARIJEET MISHRA	19354/2025
150	D-WP(C)/44470/2025 WP(C)/ /	ASADULA KHAN MP	ARIJEET MISHRA	19355/2025
151	D-WP(C)/44472/2025 WP(C)/ /	MAHAMAD IKBAL MP	ARIJEET MISHRA	19356/2025
152	D-WP(C)/44474/2025	SANTOSH PRASAD MOHAPATRA	ARIJEET MISHRA	

	WP(C)/ /	MP		19357/2025
153	D-WP(C)/42178/2024 WP(C)/25216/2024	BAKUL KUMAR MISHRA MP	RAJJEET ROY	19358/2025
154	D-WP(C)/23336/2024 WP(C)/13626/2024	ANANTA KUMAR MOHAPATRA MP	MANMAYA KUMAR DASH	19359/2025
155	D-WP(C)/23336/2024 WP(C)/13626/2024	ANANTA KUMAR MOHAPATRA MP	MANMAYA KUMAR DASH	19360/2025
156	D-WP(C)/44482/2025 WP(C)/30760/2025	BINAYA ROUT MP	BIPLABA MOHANTY	19361/2025
157	D-WP(C)/40165/2025 WP(C)/ /	KRUSHNA PRASAD NAYAK MP	CHANDRAKANTA NAYAK	19362/2025
158	D-WP(C)/44473/2025 WP(C)/ /	BASANTA KUMAR BEHERA MP	ASHESH KUMAR PRUSTY	19363/2025
159	D-WP(C)/40782/2025 WP(C)/29422/2025	BISWA PRAKASH SWAIN MP	MRUGANKA MAULI PATNAIK	19364/2025
160	D-WP(C)/44503/2025 WP(C)/ /	KALPABASI BEHERA MP	PRAKASH KUMAR MISHRA	19365/2025
161	D-WP(C)/44507/2025 WP(C)/ /	ASHOK KUMAR SAHU MP	SAROJ KUMAR DASH	19366/2025
162	D-WP(C)/44509/2025 WP(C)/30770/2025	PUSPANJALI MOHANTY MP	DEEPALI MAHAPATRA	19367/2025
163	D-WP(C)/44515/2025 WP(C)/ /	M/S 916 EPARI JEWELLER PVT.LTD, KHURDA MP	BIPLABA P.B. BAHALI	19368/2025
164	D-WP(C)/44198/2025 WP(C)/30739/2025	PIYUSH PRASAD PATTNAYAK MP	DEEPAK KUMAR PANI	19369/2025
165	D-WP(C)/44518/2025 WP(C)/ /	M/S RANJITA SWAIN, KEONJHAR MP	SRIMAN ARPIT MOHANTY	19370/2025
166	D-WP(C)/44521/2025 WP(C)/ /	DEBASMITA SENAPATI MP	KARUNAKAR GAYA	19371/2025
167	D-WP(C)/44523/2025 WP(C)/ /	SUDARSAN BARAL MP	KUNAL KUMAR SWAIN	19372/2025
168	D-WP(C)/44201/2025 WP(C)/30663/2025	ANWESH MOHAPATRA MP	DEEPAK KUMAR PANI	19373/2025
169	D-WP(C)/44524/2025 WP(C)/ /	SUREKHA JENA MP	KUNAL KUMAR SWAIN	19374/2025
170	D-WP(C)/44527/2025 WP(C)/ /	AVIMANYU PANI MP	KUNAL KUMAR SWAIN	19375/2025
171	D-WP(C)/44529/2025 WP(C)/ /	PRASANNA KUMAR BEHERA MP	KUNAL KUMAR SWAIN	19376/2025
172	D-WP(C)/44522/2025 WP(C)/ /	UNION OF INDIA MP	SUDIPTO PANDA, C.G.C	19377/2025
173	D-WP(C)/44532/2025 WP(C)/ /	M/S RANJITA SWAIN, KEONJHAR MP	SRIMAN ARPIT MOHANTY	19378/2025
174	D-WP(C)/25921/2025 WP(C)/18198/2025	RANJAN KUMAR SINGH MP	MAHESWAR MOHANTY	19379/2025
175	D-WP(C)/37017/2025 WP(C)/ /	KARAMATALI KHAN MP	NIKUNJA KUMAR ROUT	19380/2025
176	D-WP(C)/44533/2025 WP(C)/ /	M/S. J.S. CONSTRUCTION, ANGUL MP	UMESH CHANDRA BEHURA	19381/2025
177	D-WP(C)/25648/2025 WP(C)/18022/2025	M/S TIRUMALA INFRASTRUCTURE AND DEVELOPMENT PVT. LTD., BBSR MP	DEEPAK KUMAR PANI	19382/2025
178	D-WP(C)/44540/2025 WP(C)/ /	M/S. J.S. CONSTRUCTION, ANUGUL MP	UMESH CHANDRA BEHURA	19383/2025
179	D-WP(C)/44542/2025 WP(C)/ /	M/S. J.S. CONSTRUCTION, ANUGUL MP	UMESH CHANDRA BEHURA	19384/2025
180	D-WP(C)/44543/2025 WP(C)/ /	HRUDANANDA RAY MP	SOUMYA MISHRA	19385/2025
181	D-WP(C)/44545/2025 WP(C)/ /	M/S. MRUTYUNJYA CONSTRUCTION, DHEEMANAL MP	BIPLABA ALBHUSAN PANDA	19386/2025
182	D-WP(C)/42846/2024 WP(C)/24988/2024	M/S SHIVAM CONDEV PVT.LTD, BBSR MP	SIDHANT DWIBEDI	19387/2025
183	D-WP(C)/44550/2025 WP(C)/ /	NABIN KADRAKA MP	SAUBHAGYA KUMAR SAMAL	19388/2025

184	D-WP(C)/36621/2025 WP(C)/25809/2025	GOMARDIH WORKERS UNION, SUNDARGARH MP	ARHASTI KANUNGO	19389/2025
185	D-WP(C)/36616/2025 WP(C)/26421/2025	GOMARDIH WORKERS UNION, SUNDARGARH MP	ARHASTI KANUNGO	19390/2025
186	D-WP(C)/40749/2025 WP(C)/ /	MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD, BBSR MP	ANIL KUMAR MOHANTY	19391/2025
187	D-WP(C)/44410/2025 WP(C)/ /	PADMAJA MANJARI SWAIN MP	ALOK KUMAR MOHANTY	19392/2025
188	D-WP(C)/41274/2025 WP(C)/28805/2025	PRABHANJAN NAIK MP	BHOJARAJ SETH	19393/2025
189	D-WP(C)/27404/2025 WP(C)/21891/2025	BIJAYA KUMAR JENA MP	ACHYUTANANDA PATTANAIAK	19394/2025
190	D-WP(C)/27529/2025 WP(C)/21214/2025	BISSNUPRIYA BASTI MP	DILLIP KUMAR MOHAPATRA	19395/2025
191	D-WP(C)/44565/2025 WP(C)/ /	JAMBESWAR NAYAK MP	DIPTI RANJAN MOHAPATRA	19396/2025
192	D-WP(C)/44566/2025 WP(C)/ /	KHIROD KUMAR NAG MP	LALATENDU SAMANTARAY	19397/2025
193	D-WP(C)/44569/2025 WP(C)/ /	RAJESH KUMAR BEHERA MP	LALATENDU SAMANTARAY	19398/2025
194	D-WP(C)/44572/2025 WP(C)/ /	PRANITA DAS MP	TUSAR KUMAR MISHRA	19399/2025
195	D-WP(C)/44567/2025 WP(C)/ /	JAGYANSENI DASH MP	SIDDHANT SARANGI	19400/2025
196	D-WP(C)/36480/2025 WP(C)/25837/2025	PRADEEP KUMAR RATH MP	JAGAMOHAN PATTANAIAK	19401/2025
197	D-WP(C)/42846/2024 WP(C)/24988/2024	M/S SHIVAM CONDEV PVT.LTD, BBSR MP	SIDHANT DWIBEDI	19402/2025
198	D-WP(C)/44586/2025 WP(C)/ /	HRUSHIKESH PRADHAN MP	ASHIS KUMAR MISHRA	19403/2025
199	D-WP(C)/44587/2025 WP(C)/ /	PURNA CHANDRA SAHANI MP	DIBYAJYOTI SAHOO	19404/2025
200	D-WP(C)/44590/2025 WP(C)/ /	SANTANU KUMAR PRADHAN MP	ASHIS KUMAR MISHRA	19405/2025
201	D-WP(C)/43952/2025 WP(C)/ /	DUARU NAIK MP	PAMI RATH	19406/2025
202	D-WP(C)/44592/2025 WP(C)/ /	SANGRAM NATHSHARMA MP	DR.NIRANJAN SWAIN	19407/2025
203	D-WP(C)/41530/2025 WP(C)/28858/2025	PRAFULLA KUMAR SAHOO MP	DR. BINODA KUMAR MISHRA	19408/2025
204	D-WP(C)/41538/2025 WP(C)/28916/2025	Dr. LIPIUSPA NAYAK MP	DR. BINODA KUMAR MISHRA	19409/2025
205	D-WP(C)/44593/2025 WP(C)/ /	JIBAN KUMAR SAMAL MP	DR.NIRANJAN SWAIN	19410/2025
206	D-WP(C)/44585/2025 WP(C)/ /	M/S SAIRAM BHARAT GAS MP	SUNSHINE ANAND SWAIN	19411/2025
207	D-WP(C)/37532/2021 WP(C)/37532/2021	RASHMI RANJAN BEHERA MP	DIGAMBARA MISHRA	19412/2025
208	D-WP(C)/44595/2025 WP(C)/ /	RABINDRANATH BEHERA MP	ASHIS KUMAR MISHRA	19413/2025
209	D-WP(C)/44594/2025 WP(C)/ /	GYANA RANJAN PARIDA MP	DR.NIRANJAN SWAIN	19414/2025
210	D-WP(C)/44601/2025 WP(C)/ /	SATYABAN NAYAK MP	UMA CHARAN MISHRA	19415/2025
211	D-WP(C)/44603/2025 WP(C)/ /	GUNDICHA @ TANU CHANDRA BEHERA MP	ASHIS KUMAR MISHRA	19416/2025
212	D-WP(C)/44607/2025 WP(C)/ /	KUMUDA PATRA @ NAIK MP	ASHIS KUMAR MISHRA	19417/2025
213	D-WP(C)/40267/2025 WP(C)/27621/2025	SATYABHAMA DEVI WELFARE TRUST MP	ABHISHEK DASH	19418/2025
214	D-WP(C)/44588/2025 WP(C)/ /	M/S BHARATIYA FINCOM PRIVATE LIMITED MP	JAGAMOHAN PATTANAIAK	19419/2025
215	D-WP(C)/44589/2025	JAGYANSENI DASH	SIDDHANT SARANGI	

	WP(C)/ /	MP		19420/2025
216	D-WP(C)/44619/2025	ARUN KUMAR DALBEHERA	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		19421/2025
217	D-WP(C)/44621/2025	KEDAR@ RAMAKANTA BEHERA	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		19422/2025
218	D-WP(C)/44623/2025	DILESWAR NAIK	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		19423/2025
219	D-WP(C)/44624/2025	SURENDRA NATH JENA	GOPINATH MISHRA	
	WP(C)/ /	MP		19424/2025
220	D-WP(C)/42077/2025	GYANA RANJAN RANA	SASWATI MOHAPATRA	
	WP(C)/ /	MP		19425/2025
221	D-WP(C)/44626/2025	DHUBAL NAIK	DR.NIRANJAN SWAIN	
	WP(C)/ /	MP		19426/2025
222	D-WP(C)/44604/2025	KARTIK KUMAR BARIK	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		19427/2025
223	D-WP(C)/44630/2025	SUBRAT KUMAR ROUT	DR.NIRANJAN SWAIN	
	WP(C)/ /	MP		19428/2025
224	D-WP(C)/44632/2025	EKADASI BEHERA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		19429/2025
225	D-WP(C)/44634/2025	SWARNALATA BEHERA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		19430/2025
226	D-WP(C)/44608/2025	RANJAN KUMAR SAHOO	MANOJ PANIGRAHI	
	WP(C)/ /	MP		19431/2025
227	D-WP(C)/51221/2024	HRUSHIKESH PATRO	LALATENDU SAMANTARAY	
	WP(C)/31119/2024	MP		19432/2025
228	D-WP(C)/44635/2025	AMLAN KUMAR PANI	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		19433/2025
229	D-WP(C)/44637/2025	LOVELY DIGAL	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		19434/2025
230	D-WP(C)/44638/2025	USHARANI NAYAK	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		19435/2025
231	D-WP(C)/44642/2025	BRUNDABATI NAYAK	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		19436/2025
232	D-WP(C)/44641/2025	BODANA HARI PRASAD	DR.NIRANJAN SWAIN	
	WP(C)/ /	MP		19437/2025
233	D-WP(C)/44645/2025	NEELEEMA NAYAK	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		19438/2025
234	D-WP(C)/44646/2025	BISHNU PRASAD PANDA	DR.NIRANJAN SWAIN	
	WP(C)/ /	MP		19439/2025
235	D-WP(C)/44647/2025	RASMITA DIGAL	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		19440/2025
236	D-WP(C)/44609/2025	ODISHA POWER TRANSMISSION CORPORATION (OPCL)	MANOJ MOHAPATRA	
	WP(C)/ /	MP		19441/2025
237	D-WP(C)/44649/2025	SURESH PANDE	DR.NIRANJAN SWAIN	
	WP(C)/ /	MP		19442/2025
238	D-WP(C)/44651/2025	WILKINS NAYAK	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		19443/2025
239	D-WP(C)/44653/2025	SUBHANSU DIGAL	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		19444/2025
240	D-WP(C)/44658/2025	PRABHAKAR NAYAK	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		19445/2025
241	D-WP(C)/44660/2025	MAMATA NAYAK	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		19446/2025
242	D-WP(C)/44661/2025	RAGHU @ RAGHUNATH PRADHAN	KABIRAJ PRADHAN	
	WP(C)/ /	MP		19447/2025
243	D-WP(C)/44610/2025	DINESH AGRAWAL	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		19448/2025
244	D-WP(C)/44663/2025	CHANDRAMANI BISWAL	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		19449/2025
245	D-WP(C)/44667/2025	BIJAY KUMAR JENA	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		19450/2025